

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 190 OF 2015 & IA NO. 324 OF 2015

&

APPEAL No. 272 of 2015 & IA No. 440 of 2015

Dated: 02nd August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 190 OF 2015 & IA NO. 324 OF 2015

In the matter of:

M/s. Maithon Power Ltd. Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhans for R-1
Ms. Poorva Saigal
Mr. Shubham Arya for R-2

APPEAL No. 272 of 2015 & IA No. 440 of 2015

In the matter of:

M/s Maithon Power Ltd. ...Appellant(s)

Vs.

Jharkhand State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Counsel for the Respondent(s) : Ms. Poorva Saigal
Mr. Shubham Arya for R-2

ORDER

Counsel for Respondent No.2 is stated to be in some personal difficulty.

List these matters on **22.08.2016**.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**